## GOVERNMENT OF INDIA EXTERNAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2091 ANSWERED ON:09.03.2011 EXCHANGE OF NUCLEAR INSTALLATIONS LISTS Ponnam Shri Prabhakar

## Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether India and Pakistan exchanged lists of their nuclear installations and facilities;

(b) if so, the details thereof; and

(c) the benefits likely to accrue to our country as a result thereof?

## Answer

## THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SMT. PRENEET KAUR)

(a) to (c) India and Pakistan exchanged on 1st January, 2011, through diplomatic channels simultaneously at New Delhi and Islamabad, the list of nuclear installations and facilities covered under the Agreement on the Prohibition of Attack against Nuclear Installations between India and Pakistan.

The Agreement, which was signed on December 31, 1988 and entered into force on January 27, 1991, provides, inter alia, that the two countries inform each other of nuclear installations and facilities to be covered under the Agreement on the first of January of every calendar year. This is the twentieth consecutive exchange of such lists between the two countries, the first one having taken place on January 1, 1992. The exchange of lists of nuclear installations and facilities is a confidence building measure between India and Pakistan.